

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1146/Confdl./2025 Bilaspur, dated the 10/10/2025
II-2-101/2001 (Part-II)

Copy of Order No. ESTB-102/865/2025-GAD-8 dated 09.10.2025
issued by the Chief Secretary, Government of Chhattisgarh, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21) Smt. Sushma Sawant, Principal District and Sessions Judge, Rajnandgaon *for information and compliance. She is directed to take over charge at her new place of posting **on 13.10.2025 positively** and send her handing and taking over charge reports. She is further directed that if she is in occupation of Government accomodation, she should vacate the same **by 27.10.2025** under intimation to this Registry.*
- 22) Principal District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg/ Jashpur at Jashpurnagar/ Janjgir-Champa/ Kawardha/ Korba/ Korja (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surajpur/ Sarguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- 23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Judicial/Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/ Vigilance/ Works Sections/ Copying/ Civil/ Writ/ Criminal/ Supreme Court Section/ S.W./ SUVAS/ Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.

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- 32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग,
मंत्रालय, महानदी भवन,
नवा रायपुर अटल नगर
//आदेश//

नवा रायपुर अटल नगर, दिनांक 09/10/2025

ESTB-102/865/2025-GAD-8:: श्रीमती सुषमा सावंत, जिला एवं सत्र न्यायाधीश, राजनांदगांव की सेवायें विधि एवं विधायी कार्य विभाग द्वारा इस विभाग को सौंपी गई हैं।

2/ राज्यशासन एतद्द्वारा श्रीमती सुषमा सावंत को कार्यभार ग्रहण करने के दिनांक से अस्थायी रूप से, आगामी आदेश तक प्रतिनियुक्ति पर प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग के पद पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,


(विकास शील)
मुख्य सचिव,
छत्तीसगढ़ शासन

पृ. ESTB-102/865/2025-GAD-8

नवा रायपुर अटल नगर, दिनांक

प्रतिलिपि:-

- (1) रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, छत्तीसगढ़, बिलासपुर,
- (2) प्रमुख सचिव, छ.ग.शासन, मुख्यमंत्री सचिवालय, मंत्रालय, नवा रायपुर अटल नगर,
- (3) प्रमुख सचिव, छ.ग.शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, नवा रायपुर अटल नगर,
- (4) महालेखाकार, छत्तीसगढ़, रायपुर
- (5) सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर अटल नगर,
- (6) अवर सचिव, छ.ग.शासन, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर,
- (7) अवर सचिव, छ.ग.शासन, साप्रवि(अधीक्षण), मंत्रालय, नवा रायपुर अटल नगर,
- (8) मुख्य लेखा अधिकारी, छत्तीसगढ़ मंत्रालय, नवा रायपुर अटल नगर,
- (9) वरिष्ठ कोषालय अधिकारी, इन्द्रावती भवन, नवा रायपुर अटल नगर,
- (10) कोषालय अधिकारी, जिला कोषालय रायगढ़,
- (11) मुख्य सुरक्षा अधिकारी, छत्तीसगढ़ मंत्रालय, नवा रायपुर अटल नगर,
- (12) संबंधित अधिकारी-
- (13) नियंत्रक, शासकीय मुद्रणालय, इन्द्रावती भवन परिसर, नवा रायपुर,
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

(अविनाश चम्पावत)
सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

Digitally signed by
Avinash Champawat
Date: 09-10-2025
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